

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2351  
ANSWERED ON:21.07.2009  
SUPPLY OF SUBSIDISED EDIBLE OILS  
Rao Shri Sambasiva Rayapati

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether the Government has recently launched a scheme providing for supply of subsidised edible oils to BPL families and Antyodaya Anna Yojana Category families under the Public Distribution System; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): During the year 2008-09, a 'Scheme for distribution of subsidised imported edible oils through States/UTs' had been launched. The Scheme envisaged import of 10 lakh tons of edible oils by Central PSUs, viz. STC, MMTC, PEC and NAFED, refining it and handing over to the States in 1 litre or ½ litre packs to be further distributed by the States to the beneficiaries at the rate not exceeding 1 kg. per ration card per month. 29 States/UTs had been allocated edible oils by the Department of Food and Public Distribution as per the requirement of each State and the BPL/AAY households in the State. The Central subsidy had been Rs.15/- per kg. up to January and thereafter, Rs.25/- kg till 31.3.2009.

Under the Scheme, 3.6 lakh tons of edible oils had been imported by the PSUs. The distribution of edible oil under the Scheme had been taken up by 12 States. 2.61 Lakh tons of packed edible oils (RBD palmolein and refined soyabean oil) had been handed over to these States under the Scheme. The Scheme ended on 31.3.2009.